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Crl.A.No. 1034-1035 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.114 Court No. 1 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 1034-1035 OF 2000@@
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Ganesh Lal Appellant (s)

VERSUS

State of Rajasthan Respondent (s)

Date : 19/07/2001 These Petitions were called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. Seeraj Bagga, adv. (AC)

For Respondent (s) Mr. J M Rao, adv.

UPON hearing counsel,the Court made the following
O R D E R

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.SP2

At request, the matters are adjourned for four weeks.

.SP1

(Kanchan Jain) (Prem Prakash)
AR-cum-PS Court Master